

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST (SUPPLEMENTARY)**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 17<sup>th</sup> May, 2016**  
**14.30 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**  
**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
9.	Original Application No. 34/2016(CZ) <b>(M.A.No.134/16)</b> <b>(M.A.No.386/16)</b>	Santosh Bharti, Journalist Vs Union of India & Ors.	Mr. Anupam Bharti, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 16/2013(CZ) <b>(M.A.No.802/15)</b> <b>(M.A.No.803/15)</b> <b>(M.A.No.96/16)</b> <b>(M.A.No.537/16)</b> <b>(M.A.No.538/16)</b>	Tribunal at its own Motion <i>(Delomite Mining, Mandla)</i> Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria , Adv. for R -5 for Mr. Purushaindra Kaura Mr. Deepesh Shukla, Adv. for R-8 Mr. Qasim Ali Adv.	

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